C-31018/1/2006-Vig.
GOVERNMENT OF INDIA
Ministry of Law & Justice
Department of Legal Affairs

4th Floor, A Wing, Shastri Bhavan, New Delhi, Dated the 21st October, 2019.

OFFICE MEMORANDUM

Subject: Observance of Vigilance Awareness Week, 2019 from 28th October to 2nd November, 2019 – reg.

The period from 28th October to 2nd November, 2019 is being observed as Vigilance Awareness Week. Law Secretary will administer 'Integrity Pldge' on Vigilance Awareness Week on 28th October, 2019 at 11.00 a.m in Conference Room of the Ministry at 'G' Wing, Second Floor, Shastri Bhavan, New Delhi.

2. All the officers/officials of the Department of Legal Affairs & Legislative Department are requested to assemble in the Conference Room at 2nd Floor, Shastri Bhavan, New Delhi on 28th October, 2019 at 11.00 a.m to take the pledge.

(Raghunathan TV)

Under Secretary to the Govt. of India

Tel: 2338 8763

Distribution:

- 1. PPS to Law Secretary.
- PPS to Secretary, Legislative Department
- 3. PPSs to all the Additional Secretaries
- 4. All Officers/Sections in the Department of Legal Affairs & Legislative Department
- 5. Deputy Secretary (Admn.), Legislative Department.
- 6. In-Charge of Central Agency Section
- 7. Under Secretary, Law Commission, Lok Nayak Bhavan, Khan Market, New Delhi.
- 8. <u>In-charge of Branch Secretariat</u>, Mumbai/Kolkota/Chennai/Bengaluru: for observing Vigilance Awareness Week as per CVC guidelines and to forward a report in this regard to Main Secretariat.
- 9. Registrar, ITAT, 3rd 4th Floor, Pratishta Bhavan, Maharshi Karve Marg, Mumbai-400020:- for observing Vigilance Awareness Week as per CVC guidelines and to forward a report in this regard to this Department.
- 10. <u>Under Secretary (Admn.II), LA</u>: with a request that Conference Room at 2nd Floor, Shastri Bhavan may be kept ready for the purpose on 28th October,2019. It is also requested that suitable banners highlighting the observance of Vigilance Awareness Week 2019 at 4-5 places in the Office Premises of Shastri Bhavan/Janpath Office.



Integrity Pledge for Organisations

We believe that corruption has been one of the major obstacles to economic, political and social progress of our country. We believe that all stakeholders such as Government, citizens and private sector need to work together to eradicate corruption.

We acknowledge our responsibility to lead by example and the need to put in place safeguards, integrity frameworks and code of ethics to ensure that we are not part of any corrupt practice and we tackle instances of corruption with utmost strictness.

We realize that as an Organisation, we need to lead from the front in eradicating corruption and in maintaining highest standards of integrity, transparency and good governance in all aspects of our operations.

We, therefore, pledge that:

- We shall promote ethical business practices and foster a culture of honesty and integrity;
- We shall not offer or accept bribes;
- We commit to good corporate governance based on transparency, accountability and fairness;
- We shall adhere to relevant laws, rules and compliance mechanisms in the conduct of business;
- We shall adopt a code of ethics for all our employees;
- We shall sensitise our employees of laws, regulations, etc. relevant to their work for honest discharge of their duties;
- We shall provide grievance redressal and Whistle Blower mechanism for reporting grievances and fraudulent activities;
- We shall protect the rights and interests of stakeholders and the society at large.